

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s Nizamiya Construction Private Limited

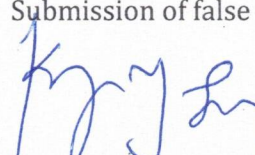
Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Nizamiya Construction Private Limited
2	Date of incorporation of corporate debtor	31 st July, 1998
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201GJ1998PTC034481
5	Address of the registered office and principal office (if any) of corporate debtor	C-802, Mangalkirti Complex, Cross Road, Fatehgunj, Vadodara, Gujarat-390002, India
6	Date of closure of Insolvency Resolution Process	26 th January, 2022
7	Liquidation commencement date of corporate debtor	27 th January, 2022 (Order pronounced on 27/01/2022 and received by Liquidator on 04/02/2022)
8	Name and registration number of the insolvency professional acting as Liquidator	Mr. Keyur Jagdishbhai Shah Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
9	Address and e-mail of the liquidator, as registered with the Board	Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat - 380015 Email id: cs.keyurshah@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address as mentioned in point No 9. Email id: cs.keyurshah@gmail.com, cirp.nizamiya@gmail.com
11	Last date for submission of claims	26 th February, 2022

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the M/s Nizamiya Construction Private Limited on 27th January, 2022. (Order pronounced on 27/01/2022 and received by liquidator on 04/02/2022).

The stakeholders of M/s Nizamiya Construction Private Limited are hereby called upon to submit their claims with proof on or before 26th February, 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


CS KEYUR J. SHAH
Liquidator of Nizamiya Construction Private Limited
Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
Date: 04th February, 2022
Place: Ahmedabad

